

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 144 OF 2015 &
IA NO. 223 OF 2015**

Dated: 06th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Bhilangana Hydro Power Ltd.

...Appellant(s)

Vs.

Uttarakhand Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Mr. Nimesh Kumar Jha
Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. Sarul Jain
Mr. Kamal Kant for R.2

ORDER

List the matter for further hearing on **20.03.2017**. In the meantime, learned counsel for the Respondents may file written submissions on or before 22.02.2017 after serving copy on the other side.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh